

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **13.04.2021** at **2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/54/2021 IN CP/563/IB/2017
NAME OF PETITIONER : Pathukasahasram Raghunathan Raman (Liquidator)
M/s Oceanic Edibles International Pvt Ltd
NAME OF RESPONDENT :
SECTION : 35(1)(n) Of IBC 2016 R/w Regulation 47-A

ORDER

Due to paucity of time, the matter stands adjourned to **15.04.2021**.


(K.NATARAJAN)
Deputy Registrar

MS